

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/15596/2026	BACKBONE UTKAL (JV), CUTTACK VS WORKS DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR	ARPIT SARANGI VS	// ()	
2	D-BLAPL/10456/2026	BAPI @ JANMEJAYA MALLICK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TANGI /386 /2025 () //	
3	D-BLAPL/10458/2026	SIMANCHAL TRIPATHY VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /485 /2024 () //	
4	D-BLAPL/10464/2026	ASHISH PASWAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHHEND /97 /2025 () //	
5	D-BLAPL/10467/2026	BHARATI JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /989 /2025 () //	
6	D-BLAPL/10468/2026	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //	
7	D-BLAPL/10474/2026	JITENDRA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BEGUNIAPADA /106 /2026 () //	
8	D-BLAPL/10477/2026	MALA MALLESHAM @ M.MALLESHAM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /281 /2025 () //	
9	D-BLAPL/10479/2026	MADANA DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /307 /2025 () //	
10	D-BLAPL/10480/2026	SURYAKANTA NAYAK @ RAHUL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	TIRTOL /152 /2026 () //	
11	D-BLAPL/10483/2026	PRASANT KUMAR ROUT VS STATE OF ODISHA	SANAT KUMAR DAS VS	BIRIDI PS /299 /2025 () //	

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12	D-BLAPL/10487/2026	SUNIL MAHESH KAPALE VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600110
13	D-BLAPL/10489/2026	DAKSHA PRADHAN VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BOUDH /36 /2026 () //	
14	D-BLAPL/10490/2026	NABA KUMAR THANAPATI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	TUSRA /14 /2026 () //	
15	D-BLAPL/10496/2026	HARIMOHAN SARDAR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	MALKANGIRI /630 /2025 () //	
16	D-BLAPL/10497/2026	MITHUN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
17	D-BLAPL/10498/2026	KAMALAKANTA PADHI @ KAMALAKANTA PARHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 () //	
18	D-BLAPL/10500/2026	BALARAM MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
19	D-BLAPL/10501/2026	URMILA SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /140 /2026 () //	
20	D-BLAPL/10506/2026	GANESH SINGH SEKHAWAT VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, AOD2024000012C20260094 () //	
21	D-BLAPL/10507/2026	RAMESH KUMAR VS STATE OF ODISHA	RANJITA SINGH VS	//0 () //	
22	D-BLAPL/10509/2026	OM PRAKASH BAHADUR VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	CHHEND /97 /2025 () //	
23	D-BLAPL/10514/2026	TOPHAN OJHA @ TOFAN OJHA	SK. ZAFARULLA	CHANDAKA P.S. /98 /2026	

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35	D-BLAPL/10546/2026	STATE OF ODISHA NARESH KUMAR VS	SUKANTA KUMAR DALAI VS	// CYBER CRIME AND ECONOMIC OFFENCES, AOD2024001306C202500084 ()	
36	D-BLAPL/10547/2026	STATE OF ODISHA TUKUNA BADHEI VS	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202600059
37	D-BLAPL/10549/2026	STATE OF ODISHA KAMARAJU BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /175 /2026 ()	
38	D-BLAPL/10550/2026	STATE OF ODISHA RAKESH JENA @ GHULU VS	SHAMBHU CHARAN NATH SHARMA VS	// PATTAMUNDAI /28 /2026 ()	
39	D-BLAPL/10553/2026	STATE OF ODISHA CHITRASEN PANDI VS	SUJIT KUMAR PATTNAIK VS	// KODALA /611 /2025 ()	
40	D-BLAPL/10554/2026	STATE OF ODISHA SUNIL KUMAR HOTA VS	MANOJ KUMAR RATH VS	// BAIDYANATHPUR /518 /2025 ()	
41	D-BLAPL/10555/2026	STATE OF ODISHA SARASWATI PALEI VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
42	D-BLAPL/10559/2026	STATE OF ODISHA SANJAY JENA @ PHEU VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /154 /2025 ()	
43	D-BLAPL/10566/2026	STATE OF ODISHA KARTIK PATRA VS	PARTHA SARATHI DAS VS	// POLASARA PS /125 /2026 ()	AOD20240000364C202600111
44	D-BLAPL/10569/2026	STATE OF ODISHA RAKESH GOCHHAYAT VS	KEDARNATH SAHOO VS	// CHHENDIPADA /580 /2025 ()	AOD20230000656C202600012
45	D-BLAPL/10574/2026	STATE OF ODISHA AMIT KUMAR MAHAKUD @ KANHU VS	SUDHANSU SEKHAR DASH VS	// JAGATPUR /257 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/10581/2026	MUNA BISOYI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 () //	
47	D-BLAPL/10586/2026	CHANDAN SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /3 /2026 () //	
48	D-BLAPL/10593/2026	RAJANI BISOI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK TOWN /168 /2026 () //	AOD2025000009C202600036
49	D-BLAPL/10597/2026	RAJESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /414 /2025 () //	AOR20220001487C202600063
50	D-CMAPL/15442/2026	MANMATH @ MANMATH NATH MOHANTY VS SUKANTI MOHANTY	ABHISHEK DASH VS	// () //	
51	D-CMAPL/15487/2026	SIDDHARTHA PANDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
52	D-CMAPL/15489/2026	BYASDEV PANDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
53	D-CMAPL/15491/2026	SANGRAM KESHARI MISHRA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
54	D-CMAPL/15493/2026	RABINDRA NARAYAN THAKUR VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
55	D-CMAPL/15495/2026	PRAMOD KUMAR LAHARIA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
56	D-CMAPL/15496/2026	JIBARDHAN SETH VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
57	D-CMAPL/15498/2026	ASHOK KUMAR PUROHIT	HEMANTA KUMAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/15509/2026	ASHOK KUMAR DAS	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/15519/2026	TAPAS KUMAR JENA	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMAPL/15568/2026	MAHESWAR SINGH	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-CMP/15484/2026	BASANTI BEHERA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		RASHMITA BEHERA		//	
62	D-CMP/15525/2026	SANTOSH SHROFF	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		RANJANA RANIWALA		//	
63	D-CMP/15534/2026	SHANKARSHANA PUJAHARI@PUJARI	ABHILASH MISHRA	//	
		VS	VS	0	
		DAMADAR NAYAK		//	
64	D-CMP/15553/2026	JATESWARDEV COLLEGE OF EDUCATION AND VOCATIONAL TRAINING	ORISSA BANK LTD PRUTHI	//	
		VS	VS	0	
		JATADHARI PRADHAN		//	
65	D-CMP/15582/2026	GANESWAR PRADHAN	SIDHARTHA MISHRA	//	
		VS	VS	0	
		JYOSHARANI NAYAK		//	
66	D-CMP/15586/2026	NARAYAN JENA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		KALANDI JENA		//	
67	D-CMP/15602/2026	KRUSHNA CHANDRA BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		RAJENDRA @ RAJKISHORE NAYAK		//	
68	D-CMP/15611/2026	MOHAMMAD AZAD @ MD. AZAD	KOUSIK ANANDA GURU	//	
		VS	VS	0	

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69	D-CMP/15623/2026	ROWSHAN JAHAN BABULI ALIAS UPENDRA MALIK VS UMAKANTA MALIK	CHITTARANJAN DAS VS	// // 0 //	AOR20220004051C202600016
70	D-CONTC/15446/2026	GOKUL CHANDRA PRADHAN VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
71	D-CONTC/15447/2026	NALINI PRUSTY VS SANJIB MISHRA, I.A.S	ADV. VS	// 0 //	
72	D-CONTC/15450/2026	KANCHAN PATRA VS SUDHANSU SEKHAR SADANGI, COMMANDANT GENERAL, (HOME GUARD), CUTTACK	SUDHANSU SEKHAR JENA VS	// 0 //	
73	D-CONTC/15473/2026	BHABANI SHANKAR PANIGRAHI VS ARAVIND AGRAWAL, IAS	MAHENDRA KUMAR SAHOO VS	// 0 //	
74	D-CONTC/15474/2026	SUJIT KUMAR NAYAK VS SANTOSH KUMAR NAYAK, OAS(S.S.)	SWADHIN KESARI SINGH VS	// 0 //	
75	D-CONTC/15475/2026	SUSIL KUMAR NAYAK VS DR.SUDHANSHU SARANGI, IPS	SAMEER KUMAR DAS VS	// 0 //	
76	D-CONTC/15530/2026	LOTAN SAMANTA VS SNIGDHA SHRADHANJALI BEHERA,TAHASILDAR,ERASAMA	ADV. VS	// 0 //	
77	D-CONTC/15533/2026	SAGAR SAHU VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
78	D-CONTC/15538/2026	OMKRISH MISHRA VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
79	D-CONTC/15542/2026	SATYASWARUP PUROHIT VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	

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80	D-CONTC/15544/2026	BISWAJIT THAKUR VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0	
81	D-CONTC/15549/2026	NAMITA DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0	
82	D-CONTC/15566/2026	MAHESWAR SETHI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0	
83	D-CONTC/15572/2026	KIRTI KOUSIK PRIYADARSHI VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0	
84	D-CONTC/15578/2026	LABANYABATI SAHU VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0	
85	D-CONTC/15584/2026	BIDHUSMITA KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
86	D-CONTC/15593/2026	PRAMOD CHANDRA NANDA VS MRUTYUNJAY TRIPATHY, OAS	ADV. VS	// 0	
87	D-CONTC/15600/2026	RAJANI KANTA MALLICK VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// 0	
88	D-CONTC/15607/2026	PREMALATA PANI VS SAGAR MOHANTY,ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT.,KHURDA	ADV. VS	// 0	
89	D-CONTC/15609/2026	SADHAB BEHERA VS SAGAR MOHANTY,ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT.,KHURDA	ADV. VS	// 0	
90	D-CONTC/15610/2026	NABAGHANA BEHERA VS SAGAR MOHANTY,ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT.,KHURDA	ADV. VS	// 0	
91	D-CONTC/15619/2026	ISWAR CHANDRA NAIK	ADV.	//	

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		VS	VS	()	
92	D-CONTC/15629/2026	SAGAR MOHANTY,ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT.,KHURDA BIRANCHI NARAYAN BEHERA	RAMAKRISHNA BISOI	//	AOD20240000311C202600024
		VS	VS	()	
93	D-CONTC/15630/2026	SHUBHA SARMA, IAS BONTON TECHNOMAKE PVT.LTD, MADHYA ORADES	ESURAV SUMAN BHUYAN	//	
		VS	VS	()	
94	D-CONTC/15671/2026	AKSHAY SUNIL AGARWAL, IAS KASMAN MEHER	ADV.	//	
		VS	VS	()	
95	D-CONTC/15678/2026	DR.N.THIRUMALA NAIK, IAS SASANKA SEKHAR JENA	ADV.	//	
		VS	VS	()	
96	D-CONTC/15684/2026	DR.N.THIRUMALA NAIK, IAS UPASANA PUROHITA	ADV.	//	
		VS	VS	()	
97	D-CONTC/15689/2026	DR.N.THIRUMALA NAIK, IAS BANASHREE KANANIKA MOHANTY	ADV.	//	
		VS	VS	()	
98	D-CONTC/15694/2026	DR.N.THIRUMALA NAIK, IAS DHARMARAJ SAHU	ADV.	//	
		VS	VS	()	
99	D-CRLA/10493/2026	DR.N.THIRUMALA NAIK, IAS RAKESH BEHERA @ VICKY	RAJENDRA NARAYAN ROUT	BARIPADA TOWN /188 /2018	AOR20220001558C202600067
		VS	VS	()	
100	D-CRLA/10505/2026	STATE OF ODISHA SANTOSH BEHERA	AMITAV TRIPATHY	GOPALPUR /132 /2014	
		VS	VS	()	
101	D-CRLA/10591/2026	STATE OF ODISHA ANSUMAN BARIK @ TOFAN	BIJAYA KUMAR SAHOO	KHURDA MODEL /228 /2024	
		VS	VS	()	
102	D-CRLA/10595/2026	STATE OF ODISHA INFORMANT FATHER OF THE VICTIM	SUBHRANSU BHUSAN MOHANTY	BETNOTI /312 /2021	
		VS	VS	()	

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103	D-CRLA/10598/2026	STATE OF ODISHA SURENDRA JENA @ KANHA VS	KULDEEP MOHANTY VS	// BETNOTI /426 /2025 ()	AOD20240000012C202600097
104	D-CRLA/10601/2026	STATE OF ODISHA PRAKASH SETHY @ PAPPU VS	JITENDRA SAMANTARAY VS	// SPL.TASK FORCE /11 /2025 ()	
105	D-CRLA/10602/2026	STATE OF ODISHA NIRA@NIRANJAN GAGRAI VS	ABHAS MOHANTY VS	// CHOUDWAR /96 /2017 ()	
106	D-CRLLP/10486/2026	STATE OF ODISHA JALANDHAR BIBHAR VS	TIKERAM MEHER VS	// /0 ()	
107	D-CRLMC/10454/2026 CRLMC/1142/2026	STATE OF ODISHA AJAY AGARWAL VS SUCHIT ROUT	DEVASHIS PANDA VS	// /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0005297/2019	
108	D-CRLMC/10460/2026	STATE OF ODISHA CHHOTE SINNGH VS	SK. ZAFARULLA VS	// /0 ()	
109	D-CRLMC/10475/2026	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// JAKHAPURA /26 /2017 ()	
110	D-CRLMC/10482/2026	STATE OF ODISHA DIPAK JENA VS	RAJIB LOCHAN PATTANAIAK VS	// MALKANGIRI /691 /2023 ()	
111	D-CRLMC/10484/2026	STATE OF ODISHA RAJU KUMAR SINGH VS	SUBHAM AGRAWAL VS	// /0 ()	AOR20220001380C202600008
112	D-CRLMC/10492/2026	STATE OF ODISHA BABULA @ KRUSHNA CHANDRA BEHERA VS	ASHOK KUMAR SAHOO VS	// RAJKANIKA /45 /2021 ()	AOD20240000557C202600043
113	D-CRLMC/10503/2026	STATE OF ODISHA BHUPENDRA THAKUR VS STATE OF ODISHA	OM SWARUP VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /03 /2025 ()	

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114	D-CRLMC/10518/2026	AJAY BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	SATYABADI /139 /2025 () //	
115	D-CRLMC/10533/2026	TRUPTIRANI MAHAPATRA VS UPENDRANATH MAHAPATRA	BHARAT JALLI VS	// () //	AOD20250001069C202600011
116	D-CRLMC/10538/2026	SABYASACHI BARAL VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	PARADEEP LOCK /133 /2016 () //	
117	D-CRLMC/10545/2026	MANORAMA SAW @ SAWN VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	SAHADEV KHUNTA /219 /2022 () //	
118	D-CRLMC/10552/2026	JYOTISH NAIK @ JYOTISH KUMAR NAIK VS STATE OF ODISHA	SATYAJEET ROUT VS	BIRMITRAPUR /31 /2014 () //	
119	D-CRLMC/10556/2026	GOPINATH PATI VS STATE OF ODISHA	AJAY KUMAR NANDY VS	//0 () //	
120	D-CRLMC/10560/2026	SURYAKANTA OJHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /16 /2026 () //	
121	D-CRLMC/10575/2026	KARAM CHAND SAHU @ BAPUJI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /694 /2024 () //	
122	D-CRLMC/10585/2026	BIDYDHAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //	
123	D-CRLMC/10599/2026	TUNA @ MANORANJAN NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	BHANDARIPOKHARI /261 /2020 () //	
124	D-CRLMC/10603/2026	CHANDAN NAYAK @ NANDU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CHANDAKA P.S. /379 /2025 () //	
125	D-CRLMP/10457/2026	LAXMAN BHOI	RAMAKANTA BHOI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/10485/2026	CHINMAYEE PANDA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/10491/2026	AKANSHA AGARWAL	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/10525/2026	PREETIMAYEE MOHANTY	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/10530/2026	SASMITA SUBUDHI	JAGANNATH KAMILA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/10551/2026	RAMESH CHANDRA DAS	GAGAN BIHARI SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/10579/2026	SIMADRI PANIGRAHY	SANTOSH KUMAR MAHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/10476/2026	ANSUMAN MISHRA	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		MS FAUJIA @ FAUJIYA TABASUM		//	
133	D-CRLREV/10577/2026	PRAMILA BEHERA	JYOTI PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/10587/2026	YUBARAJ PANDA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/10588/2026	MANAS KUMAR BASTIA	SHIB SHANKAR MOHANTY	/ /0	
		VS	VS	()	
		EXCISE COMMISIONER, CTC		//	
136	D-CRLREV/10590/2026	LIPU@ASISH@ASHIS GARANAIAK@GADNAYAK	JUGALA KISHORE PANDA	ANGUL TOWN /148 /2016	
		VS	VS	()	

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137	D-CRP/15704/2026	STATE OF ODISHA PRASANT KUMAR SAHOO VS JITENDRA KUMAR LENKA	UDAY NATH SAHOO VS	// // 0 //	
138	D-FAO/15455/2026	TILATTAMA NAYAK VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
139	D-FAO/15464/2026	MANALOBHA PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
140	D-FAO/15559/2026	MANAGING COMMITTEE OF SRI JAGANNATH BIDYAJANA, RANGRISWAI, MAYURBHANJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
141	D-FAO/15563/2026	MANAGING COMMITTEE OF PANCHAYAT PANCHASARABICOMARTWA, BHDAMACHHAPUR, PURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
142	D-FAO/15565/2026	CHAKRADHAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
143	D-FAO/15567/2026	ARUN KUMAR CHANDAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
144	D-FAO/15571/2026	MANAGING COMMITTEE OF MAA BHUASUNI HIGH SCHOOL, KHARASWARI, PURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
145	D-FAO/15574/2026	MANAGING COMMITTEE OF BISWA BHIHARI BIDYAKUNALAKUMAR SOKIAL, PURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
146	D-FAO/15631/2026	MANAGING COMMITTEE GADADHARA SMRUTI UCHHAI, BIDYAKANT, MOHAPATRA VS STATE OF ODISHA	CHANDAN KUMAR VS	// 0 //	AOD20220001927C202600060
147	D-FAO/15648/2026	SANJUKTA KAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	

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148	D-FAO/15656/2026	N.V. JYOTHIKUMARI @ JYOTIKUMARI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
149	D-FAO/15660/2026	KSHITISHREE BHOI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
150	D-FAO/15669/2026	LIPSA GOSWAMI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
151	D-FAO/15672/2026	NIKI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
152	D-FAO/15679/2026	BEENAPANI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
153	D-FAO/15709/2026	TARUN KUMAR SENAPATI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
154	D-JCRLA/10508/2026	MUNA SINGH VS STATE OF ODISHA	ADV. VS	NISCHINTAKOILI /83 /2025 () //	
155	D-JCRLA/10510/2026	KISHORE PRADHAN VS STATE OF ODISHA	ADV. VS	/163 /2023 () //	
156	D-JCRLA/10511/2026	RAMESH DALABEHERA VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /53 /2011 () //	
157	D-JCRLA/10513/2026	RANJIT SAHU @ NAKA VS STATE OF ODISHA	ADV. VS	GOSANINUAGAM /87 /2020 () //	
158	D-JCRLA/10517/2026	SIBA HUIKA VS STATE OF ODISHA	ADV. VS	NARAYANPATNA /9 /2016 () //	
159	D-JCRLA/10521/2026	KANDE KANDANKEL	ADV.	MOHULDIHA /66 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-JCRLA/10523/2026	LAKINATH PRASKA @ LOKANATH @ BENGA	ADV.	BISSAMCUTTACK /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-LAA/15624/2026	ZONE OFFICER OF ANANDAPUR BARRAGE PROJECT	ADARSH KUMAR	//	LOD20240000194C202600127
		VS	VS	()	
		KISHORE KUMAR DAS		//	
162	D-LAA/15625/2026	ZONE OFFICER OF ANANDAPUR BARRAGE PROJECT	ADARSH KUMAR	//	LOD20240000194C202600128
		VS	VS	()	
		PRABHASINI PRADHAN		//	
163	D-LAA/15626/2026	ZONE OFFICER OF ANANDAPUR BARRAGE PROJECT	ADARSH KUMAR	//	LOD20240000200C202600120
		VS	VS	()	
		BANASHREE BEHERA		//	
164	D-MACA/15500/2026	IFFCO-TOKIO GENRAL INSURANCE COMPANY LTD	ADAM ALI KHAN	//	
		VS	VS	()	
		KESAB BALIARSINGH		//	
165	D-MACA/15615/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED	Gopal Chandra Samantaray	//	AOR20220001406C202600006
		VS	VS	()	
		LAI MINYAKA		//	
166	D-MACA/15618/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED	Gopal Chandra Samantaray	//	AOR20220001406C202600005
		VS	VS	()	
		RASHMITA BHOI		//	
167	D-MATA/15543/2026	SABITA MEHER	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
		ABINASH MEHER		//	
168	D-MATA/15546/2026	TRUPTI MISHRA	SUSAMA RANI SAHOO	//	
		VS	VS	()	
		DEBI PRASAD MISHRA		//	
169	D-MATA/15706/2026	PRAGYAN PARAMITA MAHAPATRA	RUCHI RAJGARHIA	//	
		VS	VS	()	
		SRINIBAS SWAIN		//	
170	D-RSA/15451/2026	RATNA SINGH	KODANADA KUMAR BHUYAN	//	
		VS	VS	()	

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171	D-RSA/15588/2026	MADAN MOHAN DHAL @ M.M. DHAL BENUDHER PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // 0 //	
172	D-RSA/15616/2026	MAYUR KUMAR PATEL VS DURYODHAN PADHAN	AMIT PRASAD BOSE VS	// 0 //	
173	D-RSA/15637/2026	KUMAR DEHURI VS TEJARAM PADHAN	AMIT PRASAD BOSE VS	// 0 //	
174	D-TRP(C)/15425/2026	SANDEEP SARKAR VS SARADA BOSE	MANAMOHAN PATTANAYAK VS	// 0 //	
175	D-TRP(C)/15606/2026	PURNIMA DAS VS BALARAM DAS	PRASANTA KUMAR SATAPATHY VS	// 0 //	
176	D-TRP(C)/15635/2026	BANAJA ROUT VS RASHMI RANJAN NAYAK	Dhananjaya Mund VS	// 0 //	AOR20220001492C202600106
177	D-TRPCRL/10499/2026	SARTHAK RANJAN BEHERA VS MONALISA NAYAK	SUKANTA KUMAR NAYAK VS	RAJKANIKA /396 /2025 0 //	
178	D-WA/15497/2026	MAHANADI COALFIELDS LTD., SAMBALPUR VS SUNITA GOENKA	SAKTIDHAR DAS, (SR.ADV.) VS	// 0 //	
179	D-WA/15539/2026	RAJESH JENA @ RAJESH KUMAR JENA VS COLLECTOR, BALASORE	GYANESWAR SATPATHY VS	// 0 //	
180	D-WA/15620/2026	PRINCIPAL SECRETARY OF GA AND PG DEPT VS ALOK CHANDRA MISHRA	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600126
181	D-WP(C)/15417/2026 WP(C)/10632/2026	M/S S. S. URMILA TRADERS, CHUDAMANI VS THE AUTHORIZED OFFICER BANK OF MAHARASHTRA, ZONAL OFFICE, BHUBANESWAR	TATHAGATA SAHOO VS	// 0 //	AOD20240000806C202600009

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182	D-WP(C)/15418/2026	MANGILAL RUNGTA EMPLOYEES UNION(FERRO ALLOY DIVISION), DHENKANAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/15419/2026 WP(C)/10645/2026	IDREAM INSTITUTE OF MEDICAL AND HEALTH SCIENCES, BOLANGIR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/15420/2026 WP(C)/10647/2026	BALAJI COLLEGE OF NURSING, BOLANGIR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/15421/2026 WP(C)/10646/2026	UMAKANTA MEHER VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/15422/2026	GANGADHAR SAMAL VS STATE OF ODISHA	BHUBANESWAR DASH VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/15423/2026	SRIDHAR DEY VS STATE OF ODISHA	BHUBANESWAR DASH VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/15424/2026	JAYASHREE NAYAK VS GENERAL MANAGER(ELECTRICAL), TPCODL TATA POWER GENERAL ODISHA DISTRIBUTION LTD, NAYAPALLI	DR. JITENDRA KUMAR LENKA VS GENERAL MANAGER(ELECTRICAL), TPCODL TATA POWER GENERAL ODISHA DISTRIBUTION LTD, NAYAPALLI	// 0 //	
189	D-WP(C)/15426/2026	KAILAS CHANDRA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/15427/2026	SUKHARANJAN HALDER VS THE DEPUTY DIRECTOR, CONSOLIDATION, PURI	SUDHIR KUMAR MALLICK VS THE DEPUTY DIRECTOR, CONSOLIDATION, PURI	// 0 //	
191	D-WP(C)/15428/2026	MAA SUKIA BAUTI SACHOOL OF NURSING, DHENKANAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/15429/2026	SABITA PATRA VS MADHUSMITA SAMAL	SUDHIR KUMAR MALLICK VS MADHUSMITA SAMAL	// 0 //	
193	D-WP(C)/15430/2026	BASUDEV SINGH	BHIKARI CHARAN PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/15431/2026	COLLEGE OF NURSING AND HEALTH SCIENCE, KOMPANOLA, BERHAMPUR	MANOJ K. BERHAMPUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/15432/2026	RAMESH CHANDRA SAHOO	SWAPNIL ROY	//	
	WP(C)/10675/2026	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/15433/2026	KRUSHNA CHANDRA SAHOO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/15434/2026	TUSARA KANTA ROUT	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/15435/2026	JAMINI KANTA DASH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/15436/2026	DR.ANJALI PATTANAİK	KALYAN PATNAİK	//	
		VS	VS	0	
		BERHAMPUR UNIVERSITY, BERHAMPUR, GANJAM		//	
200	D-WP(C)/15437/2026	SUBHASH SAO	LAXMI SHARMA	//	
		VS	VS	0	
		NIRUPAMA SAHU		//	
201	D-WP(C)/15438/2026	SUBASH KUMAR PATRA	SASHIBHUSAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/15439/2026	SUSIL KUMAR INSTITUTE OF MEDICAL SCIENCE, MURTABHANNA	PRITABHANNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/15440/2026	SUSIL KUMAR INSTITUTE OF MEDICAL SCIENCE, MURTABHANNA	PRITABHANNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/15441/2026	DR.DIPTIMAYEE JENA	AVIJIT MISHRA	//	
	WP(C)/10692/2026	VS	VS	0	

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205	D-WP(C)/15443/2026 WP(C)/10689/2026	STATE OF ODISHA BHAGYALAXMI SAHOO VS STATE OF ODISHA	JNYANANANDA PANDA VS	// // 0	
206	D-WP(C)/15444/2026	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	RAMDAS ACHARY VS	// // 0	
207	D-WP(C)/15445/2026 WP(C)/10699/2026	TULASI DEHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600095
208	D-WP(C)/15448/2026	BIJAY KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
209	D-WP(C)/15449/2026	SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0	
210	D-WP(C)/15452/2026	SMITARANI DALABEHERA VS STATE OF ODISHA	RAJIB RATH VS	// // 0	
211	D-WP(C)/15453/2026	SATYANARAYAN PRASAD VS STATE INFORMATION COMMISSIONER, BHUBANESWAR	PRASANTA KUMAR JENA VS	// // 0	
212	D-WP(C)/15454/2026	PADMINI JARDIA VS STATE OF ODISHA	RAJIB RATH VS	// // 0	
213	D-WP(C)/15456/2026	SANDHYARANI NAIK VS VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR, BHUBANESWAR	CHITRA PADHI VS	// // 0	
214	D-WP(C)/15457/2026	URMILA KUMARI SAHOO VS GENERAL MANAGER, ADHAR HOUSING FINANCE	NIRANJAN PANDA VS	// // 0	AOD20260000172C202600008
215	D-WP(C)/15458/2026	SUBHADRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// // 0	

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216	D-WP(C)/15460/2026	BRAJAKRISHORE ROUT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	AOD20260000172C202600010
217	D-WP(C)/15461/2026	SWARNALATA PRADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600049
218	D-WP(C)/15462/2026	SUSIL KUMAR RAY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600109
219	D-WP(C)/15463/2026	DIPTIMAYEE SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600047
220	D-WP(C)/15465/2026	REKHA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600046
221	D-WP(C)/15466/2026	RAGHUNATH SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
222	D-WP(C)/15467/2026	RASHMITA MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
223	D-WP(C)/15468/2026	SNEHALATA RANA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
224	D-WP(C)/15469/2026	NIRUPAMA NANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
225	D-WP(C)/15470/2026	PARAMANANDA BAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
226	D-WP(C)/15471/2026	AJIT KUMAR PATI VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR, KHURDA//	BHABANI PRASAD MOHANTY VS	// 0 //	
227	D-WP(C)/15472/2026	SANJAYA KUMAR NAIK	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/15476/2026	SUDARSHANA BEHERA	RAMESH CH. BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/15477/2026	GAURANGA CHARAN BASANTARA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/15478/2026	DR. BABASAHEB BHIMRAO AMBEDKAR SELF HELP GROUP	SICOPRA KUMAR PADHI	//	AOD20240000306C202600083
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/15479/2026	KJS AHLUWALIA, KEONJHAR	PRIYA RANJAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/15480/2026	RAGHUNATH SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/15481/2026	AKSHAYA KUMAR BARIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/15482/2026	KJS AHLUWALIA, KEONJHAR	PRIYA RANJAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/15483/2026	PARTHA SARATHI BHOL	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/15485/2026	MARUTI COLLEGE OF NURSING AND PARAMEDICALS	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/15486/2026	KJS AHLUWALIA, KEONJHAR	PRIYA RANJAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/15488/2026	KANTAMAL SCHOOL OF NURSING, BOUDH	SUBHANKAR ROUT	//	
		VS	VS	0	

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239	D-WP(C)/15490/2026	STATE OF ODISHA KJS AHLUWALIA, KEONJHAR VS	PRIYA RANJAN SINGH VS	// // ()	
240	D-WP(C)/15492/2026	STATE OF ODISHA UMAKANTA SETHI VS	RABI NARAYAN PANDA VS	// // ()	
241	D-WP(C)/15494/2026	STATE OF ODISHA KJS AHLUWALIA, KEONJHAR VS	PRIYA RANJAN SINGH VS	// // ()	
242	D-WP(C)/15499/2026	STATE OF ODISHA SHAKTI RANJAN MOHANTY VS	SUBASH CHANDRA PANI VS	// // ()	
243	D-WP(C)/15501/2026	STATE OF ODISHA KJS AHLUWALIA, KEONJHAR VS	PRIYA RANJAN SINGH VS	// // ()	
244	D-WP(C)/15502/2026	STATE OF ODISHA KJS AHLUWALIA, KEONJHAR VS	PRIYA RANJAN SINGH VS	// // ()	
245	D-WP(C)/15503/2026	STATE OF ODISHA AVIZEET CHANDRA VS	PRABIN DAS VS	// // ()	
246	D-WP(C)/15504/2026	STATE OF ODISHA ROSALYNE BARAL VS	Soubhagya Swain VS	// // ()	AOR20220001296C202600050
247	D-WP(C)/15505/2026	STATE OF ODISHA MANORAMA BEHERA VS	Soubhagya Swain VS	// // ()	AOR20220001296C202600048
248	D-WP(C)/15506/2026	STATE OF ODISHA KARAN KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // ()	AOD20240000516C202600002
249	D-WP(C)/15507/2026	STATE OF ODISHA MOHAMMED JABIR KHAN VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// // () //	

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250	D-WP(C)/15508/2026	RAJALAXMI NAYAK VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600051
251	D-WP(C)/15510/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600052
252	D-WP(C)/15511/2026	MADHUSMITA DIKHIT VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600053
253	D-WP(C)/15512/2026	JAYANTI MALLIK VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600054
254	D-WP(C)/15513/2026	JYOTSNARANI MOHAPATRA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS	// () //	
255	D-WP(C)/15514/2026	NIRMAL CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	AOD20240000516C202600003
256	D-WP(C)/15515/2026	PANCHANAN HOTA VS MUNICIPAL COUNCIL, GUNUPUR	SURYAKANT DHIR VS	// () //	AOD20260000093C202600030
257	D-WP(C)/15516/2026	M/S TOPHAN MAHARANA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202600028
258	D-WP(C)/15517/2026	M/S DILLIP KUMAR BARIK VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202600029
259	D-WP(C)/15518/2026	SANDEEP KUMAR PANDEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
260	D-WP(C)/15520/2026	PRAKASH CHANDRA KUANAR VS State Of Odisha	LALITENDU MISHRA VS	// () //	AOR20220001610C202600023
261	D-WP(C)/15521/2026	SANDEEP KUMAR PANDEY	SANJAY KUMAR PATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/15522/2026	RASMITA SAHOO	Prasanta Kumar Joshi	//	AOR20230000684C202600005
		VS	VS	()	
		COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT GOVT OF ODISHA		//	
263	D-WP(C)/15523/2026	PRAMOD KUMAR MOHANTY	ULLASH CHANDRA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/15524/2026	EXECUTIVE ENGINEER OF RENGALI CANAL DIV OF GOVERNMENT DIVISION		//	LOD20240000172C202600127
		VS	VS	()	
		MAHENDRA KUMAR MOHANTY		//	
265	D-WP(C)/15526/2026	SUPERINTENDING ENGINEER OF HIRAKUD DAM CIRCUIT OFFICE SAMBALPUR		//	LOD20240000172C202600128
		VS	VS	()	
		ASHOK KUMAR NAYAK		//	
266	D-WP(C)/15527/2026	GYAN DEVI PANDEY	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/15528/2026	DR.MADAN MOHAN BEURA	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/15529/2026	GYAN DEVI PANDEY	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/15531/2026	SHYAM SUNDER MOHAPATRA SHARMA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/15532/2026	GYAN DEVI PANDEY	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/15535/2026	M/S MAA SANTOSHI CONSTRUCTION, JAJPU	GURUDUTTA KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/15536/2026	SIBA PRASAD SINHA	KAMAL RAY	//	
		VS	VS	()	

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273	D-WP(C)/15537/2026	STATE OF ODISHA GANESH CHANDRA PANDAB VS	AMIYA KUMAR MOHANTY VS	// // 0	
274	D-WP(C)/15540/2026	STATE OF ODISHA HIMABANTA BIDIKA VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/15541/2026	STATE OF ODISHA JAWAHARLAL SUBUDHI VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
276	D-WP(C)/15545/2026	STATE OF ODISHA M/S.AJIT KUMAR BEHERA, KEONJHAR VS	DILLIP KUMAR SAHOO VS	// // 0	
277	D-WP(C)/15547/2026	THE CHIEF COMMISSIONER OF COMMERCIAL TAXED AND GOODS AND SERVICES TAX, BHUBANESWAR PABITRA KUMAR SWAIN VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
278	D-WP(C)/15548/2026	STATE OF ODISHA NILAKANTHA PRADHAN VS	PRONOY MOHANTY VS	// // 0	
279	D-WP(C)/15550/2026	STATE OF ODISHA SASHI SAHU VS	DHANOJ KUMAR SAHOO VS	// // 0	
280	D-WP(C)/15551/2026	STATE OF ODISHA ANIRUDHA NATH VS	SHAMBHU CHARAN NATH SHARMA VS	// // 0	
281	D-WP(C)/15552/2026	REGISTRAR, UTKAL UNIVERSTY, VANI VIHAR, KHORDA PANCHAMI MANDAL VS	SANTOSH KUMAR DEIVEDY VS	// // 0	
282	D-WP(C)/15554/2026	STATE OF ODISHA KANDARPA RAUT VS	DHANOJ KUMAR SAHOO VS	// // 0	
283	D-WP(C)/15555/2026	STATE OF ODISHA BHASKAR DALAI VS	PRAMOD KUMAR JENA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/15556/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
285	D-WP(C)/15557/2026	NIMAI CHARAN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
286	D-WP(C)/15558/2026	JAGABANDHU @ JAGANATH ROUT VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //	
287	D-WP(C)/15560/2026	ACHARYA HARIHAR COLLEGE OF NURSING, DHENKANAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
288	D-WP(C)/15561/2026	DAMA PRADHAN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //	
289	D-WP(C)/15562/2026	TUKURAM PANIGRAHI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
290	D-WP(C)/15564/2026	NILENDRI KUMARI SAHU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
291	D-WP(C)/15569/2026	DR.AMRUTAMAYEE JENA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //	
292	D-WP(C)/15570/2026	SABITRI KUMARI HOTTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
293	D-WP(C)/15573/2026	SUDARSAN SUTAR VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //	
294	D-WP(C)/15575/2026	DEBASHISA RAY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
295	D-WP(C)/15576/2026	ANAM CHARAN SENAPATI	PRATAP KUMAR BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/15577/2026	DISTIK BANUA	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/15579/2026	SANTOSH KUMAR KUNDA	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/15580/2026	DR.SHELLY PATNAIK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/15581/2026	LAXMAN KUMAR DAS	PRATAP KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/15583/2026	SHAIKH ASAF ALI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/15585/2026	PRDEEPA KUMAR MOHANTY	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/15587/2026	UMAKANTA MOHAPATRA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/15589/2026	M/S.MAA PARBATI POULTRY FARM, BALASORE	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/15590/2026	DR.MADHUMITA SAHU	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/15591/2026	KARUNAKAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/15592/2026	M/S.MARS DEVELOPERS AND SUPPLIERS, GANJAM	SUDARSHAN PRADHAN	//	
		VS	VS	0	

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307	D-WP(C)/15594/2026	STATE OF ODISHA SWAGATIKA DAS VS	LAXMIKANTA MOHANTY VS	// // 0	
308	D-WP(C)/15595/2026	STATE OF ODISHA SUKUMAR JENA VS	KRUSHNA CHANDRA RATHA VS	// // 0	
309	D-WP(C)/15597/2026	STATE OF ODISHA SURENDRA NATH BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0	
310	D-WP(C)/15598/2026	STATE OF ODISHA MANOJ PRASAD VS	SAIBRATA RATH VS	// // 0	
311	D-WP(C)/15599/2026	STATE OF ODISHA KRUSHNA CHANDRA PARIDA VS	LALATENDU SAMAL VS	// // 0	
312	D-WP(C)/15601/2026	STATE OF ODISHA M/S AZAD ROADLINES, PUNJAB VS	AMIT PATRNAIK VS	// // 0	
313	D-WP(C)/15603/2026	ODISHA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR BHASKAR BEHERA VS	LALATENDU SAMAL VS	// // 0	
314	D-WP(C)/15604/2026	STATE OF ODISHA DHADESWAR SAHOO VS	SAIBRATA RATH VS	// // 0	
315	D-WP(C)/15605/2026	STATE OF ODISHA RAMA CHANDRA TUDU VS	TRILOCHAN RATH VS	// // 0	
316	D-WP(C)/15608/2026	STATE OF ODISHA BALAVADRA BEHERA VS	NRUSINGH CH. ROUT VS	// // 0	
317	D-WP(C)/15612/2026	STATE OF ODISHA DEEPAK KUMAR MOHAPATRA VS	DEEPAK KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/15613/2026	JAGANNATH NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
319	D-WP(C)/15614/2026	SANJAY PATTNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
320	D-WP(C)/15617/2026	PRASANTA KUMAR SETHY VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// () //	
321	D-WP(C)/15621/2026	AMAN MITTAL VS NIKKY MITTAL @ NICKY MITTAL	RUCHI RAJGARHIA VS	// () //	
322	D-WP(C)/15622/2026	TAPAS RANJAN CHOUHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
323	D-WP(C)/15627/2026	SANJEEB KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600071
324	D-WP(C)/15628/2026	BRAJENDRA PATTANAYAK VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// () //	
325	D-WP(C)/15632/2026	SANGRAM KESHARI NAYAK VS THE SUB-COLLECTOR, CUTTACK	RANJAN KUMAR NAYAK VS	// () //	
326	D-WP(C)/15633/2026	RASMITA KUMARI BEHERA VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600057
327	D-WP(C)/15634/2026	MITU MEHER VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
328	D-WP(C)/15636/2026	PRANATI SAHOO VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600107
329	D-WP(C)/15638/2026	SIMANCHAL BEHERA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600072

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		VS	VS	()	
330	D-WP(C)/15639/2026	STATE OF ODISHA KHIRABDHI TANYA DASH	Soubhagya Swain	//	AOR20220001296C202600056
		VS	VS	()	
331	D-WP(C)/15640/2026	STATE OF ODISHA PRASANTA KUMAR JALLY	Soubhagya Swain	//	AOR20220001296C202600059
		VS	VS	()	
332	D-WP(C)/15641/2026	STATE OF ODISHA SANJIB MALLICK	ASHIT KUMAR DASH	//	
		VS	VS	()	
333	D-WP(C)/15642/2026	STATE OF ODISHA BIBEKANANDA NAYAK	Soubhagya Swain	//	AOR20220001296C202600058
		VS	VS	()	
334	D-WP(C)/15643/2026	STATE OF ODISHA RAJESWARI RAO	DEEPALI MAHAPATRA	//	
		VS	VS	()	
335	D-WP(C)/15644/2026	STATE OF ODISHA ANUP KUMAR RATH	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600094
		VS	VS	()	
336	D-WP(C)/15645/2026	INSTITUTE OF BANKING PERSONNEL SELECTION NIHAR RANJAN PANDA	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	()	
337	D-WP(C)/15646/2026	COMMISSIONER CUM SECY, LAW DEPT, GOVT. OF ODISHA RASHMITA KUMARI PATHIKA	Soubhagya Swain	//	AOR20220001296C202600055
		VS	VS	()	
338	D-WP(C)/15647/2026	STATE OF ODISHA SUBHA SANDHYA ROUT	SURESH CHANDRA DASH	//	AOD20240000953C202600004
		VS	VS	()	
339	D-WP(C)/15649/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD RASHMITA BEHERA	Soubhagya Swain	//	AOR20220001296C202600064
		VS	VS	()	
340	D-WP(C)/15650/2026	STATE OF ODISHA ANITA NAYAK	ASHIT KUMAR DASH	//	
		VS	VS	()	

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341	D-WP(C)/15651/2026	STATE OF ODISHA PRATIMA ROY VS	Soubhagya Swain VS	// // ()	AOR20220001296C202600063
342	D-WP(C)/15652/2026	STATE OF ODISHA BHAGABATA BEHERA VS	DEEPALI MAHAPATRA VS	// // ()	
343	D-WP(C)/15653/2026	STATE OF ODISHA UMAKANTA DHAL VS	Subrata Panda VS	// // ()	AOR20220001729C202600002
344	D-WP(C)/15654/2026	STATE OF ODISHA MAYAUBHANJ SHAKTI SANGHA VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202600025
345	D-WP(C)/15655/2026	STATE OF ODISHA SUSHREE MADHUSMITA BEHERA VS	SUJATA JENA VS	// // ()	
346	D-WP(C)/15657/2026	STATE OF ODISHA APOL NAYAK VS	ASHIT KUMAR DASH VS	// // ()	
347	D-WP(C)/15658/2026	STATE OF ODISHA KARTIKA SINGH VS	Subrata Panda VS	// // ()	AOR20220001729C202600003
348	D-WP(C)/15659/2026	STATE OF ODISHA PADMALATA V V VS	Soubhagya Swain VS	// // ()	AOR20220001296C202600062
349	D-WP(C)/15661/2026	STATE OF ODISHA PHALGUNI SINGH VS	Subrata Panda VS	// // ()	AOR20220001729C202600004
350	D-WP(C)/15662/2026	STATE OF ODISHA ASWINI MOHAPATRO VS	SUJATA JENA VS	// // ()	
351	D-WP(C)/15663/2026	STATE OF ODISHA BETNOTI PANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// // () //	AOR20220001662C202600026

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352	D-WP(C)/15664/2026	RAMAMANI MALLICK VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// ()	
353	D-WP(C)/15665/2026	DR.SANGRAM TUDU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
354	D-WP(C)/15666/2026	BIBEKANANDA SWAIN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// ()	
355	D-WP(C)/15667/2026	SAKUNTALA HANS VS STATE OF ODISHA	Soubhagya Swain VS	// ()	AOR20220001296C202600061
356	D-WP(C)/15668/2026	DAMODAR SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// ()	
357	D-WP(C)/15670/2026	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	Soubhagya Swain VS	// ()	AOR20220001296C202600060
358	D-WP(C)/15673/2026	BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	Soubhagya Swain VS	// ()	AOR20220001296C202600065
359	D-WP(C)/15674/2026	BAIDHAR SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// ()	
360	D-WP(C)/15675/2026	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	SUJATA JENA VS	// ()	
361	D-WP(C)/15676/2026	SWARNALATA PATRA VS STATE OF ODISHA	Soubhagya Swain VS	// ()	AOR20220001296C202600066
362	D-WP(C)/15677/2026	KHIRAMANI SABAR VS STATE OF ODISHA	SUJATA JENA VS	// ()	
363	D-WP(C)/15680/2026	SIMADRI KARUNASRI	Soubhagya Swain	//	AOR20220001296C202600068

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/15681/2026	PRABINA KUMAR PADHI @ MISHRA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/15682/2026	SUSHREE SANGITA MOHANTY	Soubhagya Swain	//	AOR20220001296C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/15683/2026	MAHESWAR SAHOO	SWETLANA DAS	//	AOD20240000748C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/15685/2026	GANAPATI SAHU	SUJATA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/15686/2026	DEBASISH MOHANTY	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/15687/2026	SAMBIT PATTNAIK	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/15688/2026	SADANANDA BEHERA	Amarendra Prasad Sahoo	//	AOD20220001998C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/15690/2026	KRISHNA SONWANI	Dhananjaya Mund	//	AOR20220001492C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/15691/2026	BALARAM MOHAPATRA	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/15692/2026	KISHORE CHANDRA NAYAK	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/15693/2026	ALLIN SECURITY AND INTELLIGENCE SERVICE ASISATYA NARAYAN MISHRA		//	AOR20220001615C202600050
		VS	VS	()	

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375	D-WP(C)/15695/2026	STATE OF ODISHA SAROJ SAHU VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600030
376	D-WP(C)/15696/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA PRABINA MISHRA VS	Dr. Binoda Kumar Mishra VS	// // ()	AOR20220001616C202600011
377	D-WP(C)/15697/2026	STATE OF ODISHA BULI GOUDA VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202600095
378	D-WP(C)/15698/2026	STATE OF ODISHA AKANSHYA SAHOO VS	AMIT PATTNAIK VS	// // ()	
379	D-WP(C)/15699/2026	STATE OF ODISHA SARMISTHA KUMARI MISHRA VS	Dr. Binoda Kumar Mishra VS	// // ()	AOR20220001616C202600012
380	D-WP(C)/15700/2026	STATE OF ODISHA SAROJINI RATH@ SATAPATHY VS	SOURAV SUMAN BHUYAN VS	// // ()	
381	D-WP(C)/15701/2026	STATE OF ODISHA SUDHARANI BADAIAK VS	Sushant Kumar Pradhan VS	// // ()	AOR20220001225C202600007
382	D-WP(C)/15702/2026	STATE OF ODISHA CHANDINI MUNDARI VS	Sushant Kumar Pradhan VS	// // ()	AOR20220001225C202600008
383	D-WP(C)/15703/2026	STATE OF ODISHA LATIKA SAHOO VS	AMIT PATTNAIK VS	// // ()	
384	D-WP(C)/15705/2026	STATE OF ODISHA M/S.MADHAB ENGINEERING WORKS, MAYURBHANJAN LENKA VS	VS	// // ()	
385	D-WP(C)/15707/2026	COLLECTOR AND DISTRICT MAGISTRSTE, MAYURBHANJ UMILA JENA VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202600008
		STATE OF ODISHA		//	

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386	D-WP(C)/15708/2026	SAROJINI RATH @SATAPATHY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
387	D-WP(C)/15710/2026	RAJEEB ROUT VS STATE OF ODISHA	AMIT PATRNAIK VS	// () //	
388	D-WP(C)/15711/2026	ABANI RANJAN NAYAK VS STATE OF ODISHA	BINOD KUMAR MISHRA VS	// () //	
389	D-WP(C)/15712/2026	CHITTARANJAN BISOI VS STATE OF ODISHA	ARNAV BEHERA VS	// () //	
390	D-WP(C)/15713/2026	SATYASMITA PARIDA VS STATE OF ODISHA	JAYDEEP PAL VS	// () //	
391	D-WP(C)/15714/2026	M/S.BIJAYALAXMI AND PALLAVI PEST CONTROL SERVICES, VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	PREMESH KUMAR AND ALLIED SERVICES, BHUBANESWAR VS	// () //	
392	D-WP(C)/15715/2026	PRASANTA SAHOO VS STATE OF ODISHA	AMIT PATRNAIK VS	// () //	
393	D-WP(C)/15716/2026	BISWANATH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //	
394	D-ABLAPL/10455/2026	RASHMIKANT DAS @ BABUL VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //	RAJNAGAR /372 /2025
395	D-ABLAPL/10459/2026	JYOTSNA RANI KHILAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// () //	TANGI /57 /2025
396	D-ABLAPL/10461/2026	BINOD KUMAR RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //	GHANTAPADA /201 /2025
397	D-ABLAPL/10462/2026	SARAT MEHER @ BUTHI	SK. ZAFARULLA	//	JAGDALPUR /53 /2026

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/10463/2026	PRASANTA KUMAR MISHRA @ PRASANT MISHRA	NILAM SWAIN	MAHILA P.S.(BBSR) /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/10465/2026	MD AJHA RUDDIN	SANDEEP RAJ PANDA	KEONJHAR TOWN /1033 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/10466/2026	MD AJHA RUDDIN	SANDEEP RAJ PANDA	TELKOI /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/10469/2026	SUSANTA MAITY	DEEPAK KU SAHOO	Tantiapal Marine /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/10470/2026	ARJUN GIRI @ ARJUNA GIRI	DEEPAK KU SAHOO	MARINE PS AT JAMBO /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/10471/2026	GOBINDA DAS	DEEPAK KU SAHOO	MARINE PS AT JAMBO /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/10472/2026	BASANTA KUMAR BARIK	DEEPAK KU SAHOO	KENDRAPARA SADAR /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/10473/2026	MALATI MAJHI	JAYANTA KUMAR MAJHI	MURUDA /312 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/10478/2026	UMAMAHESWARARAJU SURANGI @ SURANGI UMA	MANORANJAN MISHRA	LACHHIPUR /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/10481/2026	GEETANJALY MISHRA	MANORANJAN MISHRA	BERHAMPUR TOWN /128 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/10488/2026	AMIT PATRO	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/10494/2026	UNION OF INDIA (DGGI) HEMANTA KUMAR MOHANTY @ HEMANTA MOHANTY	RAJENDRA NARAYAN ROUT	// SIMULIA /103 /2026	AOR20220001558C202600064
		VS STATE OF ODISHA	VS	() //	
410	D-ABLAPL/10495/2026	NIRANJAN PRADHAN @ NIRAJAN PRADHAN	RAJENDRA NARAYAN ROUT	SEA BEACH /101 /2026	AOR20220001558C202600068
		VS STATE OF ODISHA	VS	() //	
411	D-ABLAPL/10502/2026	ARABINDA NAYAK	RAJENDRA KUMAR PRADHAN	CHOUDWAR /544 /2025	
		VS STATE OF ODISHA	VS	() //	
412	D-ABLAPL/10504/2026	BANTY @ ABANIRAY PARIDA	PRAKASH CHANDRA DASH	MAHAKALPARA /86 /2026	
		VS STATE OF ODISHA	VS	() //	
413	D-ABLAPL/10512/2026	SANTOSH SAHOO	BIPASA HALDAR	BARANGA /144 /2026	
		VS STATE OF ODISHA	VS	() //	
414	D-ABLAPL/10515/2026	ABHIJIT ROUT	BIPASA HALDAR	BARANGA /144 /2026	
		VS STATE OF ODISHA	VS	() //	
415	D-ABLAPL/10516/2026	BISWAJIT ROUT	BIPASA HALDAR	BARANGA /144 /2026	
		VS STATE OF ODISHA	VS	() //	
416	D-ABLAPL/10519/2026	KAILASH JENA	SANGRAM KESHARI ROUT	NANDIPADA /135 /2026	
		VS STATE OF ODISHA	VS	() //	
417	D-ABLAPL/10520/2026	KESHAB CHANDRA JENA	BIPASA HALDAR	BARANGA /144 /2026	
		VS STATE OF ODISHA	VS	() //	
418	D-ABLAPL/10522/2026	TUMAN NAIK	RAKESH BEHERA	KANIHA /90 /2026	
		VS STATE OF ODISHA	VS	() //	
419	D-ABLAPL/10528/2026	TALA HEMRUM @ TALA HEMBRAM	PRAMOD KUMAR JENA	/ /0	
		VS STATE OF ODISHA	VS	() //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/10529/2026	HIRALAL PATRA @ MUNA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /216 /2026 () //	
421	D-ABLAPL/10535/2026	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	TANGI /269 /2024 () //	
422	D-ABLAPL/10537/2026	HEMANTA BAG @ BAGH VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /252 /2025 () //	
423	D-ABLAPL/10539/2026	SURJYA BAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TITILAGARH /89 /2026 () //	
424	D-ABLAPL/10544/2026	MADAN BESAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /35 /2026 () //	
425	D-ABLAPL/10548/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GHAGARBEDA /104 /2025 () //	AOR20220001558C202600069
426	D-ABLAPL/10557/2026	AKSHAY @ AKSHAYA NAYAK @ AKSHYA KUMAR NAYAK VS STATE OF ODISHA	NARAYAN MISHRA 4 VS	SIMULIA /102 /2026 () //	
427	D-ABLAPL/10558/2026	AKHAYA NAYAK @ AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KAKATAPUR /128 /2026 () //	
428	D-ABLAPL/10561/2026	NARAYAN BARAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /123 /2026 () //	
429	D-ABLAPL/10562/2026	SANJAY KUMAR SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
430	D-ABLAPL/10563/2026	DEBARAJ BISOYI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
431	D-ABLAPL/10564/2026	NARAYAN BARAL	ASHOK KUMAR BEHERA	JAJPUR SADAR /120 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/10565/2026	STATE OF ODISHA NISHAKAR SAHOO	BYOMAKESH TRIPATHY	// //0	
		VS	VS	()	
433	D-ABLAPL/10567/2026	STATE OF ODISHA LAXMI PRIYA NAYAK	BYOMAKESH TRIPATHY	// PIPLI /125 /2026	
		VS	VS	()	
434	D-ABLAPL/10568/2026	STATE OF ODISHA KEDAR PARICHHA	AMLAN MOHANTY	// ADVA /65 /2026	
		VS	VS	()	
435	D-ABLAPL/10570/2026	STATE OF ODISHA CHINMAYA PANDA	BYOMAKESH TRIPATHY	// KHANDAGIRI P.S. /588 /2025	
		VS	VS	()	
436	D-ABLAPL/10571/2026	STATE OF ODISHA BISWAJIT @ BISWOJIT PADHIARY	SAMBIT KUMAR PATRI	// MARINE PS AT JAMBO /257 /2025	AOR20220001665C202600053
		VS	VS	()	
437	D-ABLAPL/10572/2026	STATE OF ODISHA DHANANJAY PATRA @ TUKU	PRAVASH CHANDRA JENA	// JALESWAR /172 /2026	
		VS	VS	()	
438	D-ABLAPL/10573/2026	STATE OF ODISHA SOURI MOHANTY	PRANAB RANJAN CHHATOI	// MANCHESWAR P.S. /147 /2026	
		VS	VS	()	
439	D-ABLAPL/10576/2026	STATE OF ODISHA SHISHIR @ SISHIR KUMAR RANA	PRAVASH CHANDRA JENA	// KAMARDA /68 /2026	
		VS	VS	()	
440	D-ABLAPL/10578/2026	STATE OF ODISHA TAPAN KUMAR BEHERA	PRAVASH CHANDRA JENA	// JALESWAR /28 /2024	
		VS	VS	()	
441	D-ABLAPL/10580/2026	STATE OF ODISHA KALIA @ SANTOSH JENA	AJAYA KUMAR PRADHAN	// TIGIRIA /300 /2024	
		VS	VS	()	
442	D-ABLAPL/10582/2026	STATE OF ODISHA ADAITYA @ ADEITYA MANDAL	SAMBIT KUMAR PATRI	// MARINE PS AT JAMBO /257 /2025	AOR20220001665C202600054
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/10583/2026	STATE OF ODISHA SUBHENDU PANIGRAHI VS	KSHIROD KUMAR ROUT VS	// BOLANGIR TOWN /169 /2026 ()	
444	D-ABLAPL/10584/2026	STATE OF ODISHA CHINKI MANTRI VS	AJAYA KUMAR PRADHAN VS	// BANKI /336 /2025 ()	
445	D-ABLAPL/10589/2026	STATE OF ODISHA SUBRAT MISHRA VS	JAGABANDHU SAHU VS	// DEOGAON /190 /2025 ()	AOR20220001487C202600062
446	D-ABLAPL/10592/2026	STATE OF ODISHA BISWANATH ALIAS BISWONATH MANNA VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600055
447	D-ABLAPL/10594/2026	STATE OF ODISHA INDRAJIT PATRA VS	SAMBIT KUMAR PATRI VS	// MARINE PS AT JAMBO /257 /2025 ()	AOR20220001665C202600056
448	D-ABLAPL/10596/2026	STATE OF ODISHA PRADEEP KUMAR PRUSTY VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600057
449	D-ABLAPL/10600/2026	STATE OF ODISHA BIBEK @ VIVEK SAHOO VS STATE OF ODISHA	AISHWARIYA DASH VS	// PLANTSITE /263 /2016 () //	AOD20240000012C202600098

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MISC CASES FILED on :08/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCL/10499/2026 TRPCL/ /	SARTHAK RANJAN BEHERA MP	SUKANTA KUMAR NAYAK	26/2026
2	D-SAO/12/2023 SAO/12/2023	SARADA PRASANNA SAHU MP	SOUMYA MISHRA	27/2026
3	D-CRP/15704/2026 CRP/ /	PRASANT KUMAR SAHOO MP	UDAY NATH SAHOO	27/2026
4	D-SA/125/1995 SA/125/1995	JALADHAR MP	DWARIKA PRASAD MOHANTY	81/2026
5	D-CMAPL/15487/2026 CMAPL/ /	SIDDHARTHA PANDA MP	HEMANTA KUMAR ROUT	89/2026
6	D-CMAPL/15489/2026 CMAPL/ /	BYASDEV PANDA MP	HEMANTA KUMAR ROUT	90/2026
7	D-CMAPL/15491/2026 CMAPL/ /	SANGRAM KESHARI MISHRA MP	HEMANTA KUMAR ROUT	91/2026
8	D-CMAPL/15493/2026 CMAPL/ /	RABINDRA NARAYAN THAKUR MP	HEMANTA KUMAR ROUT	92/2026
9	D-CMAPL/15495/2026 CMAPL/ /	PRAMOD KUMAR LAHARIA MP	HEMANTA KUMAR ROUT	93/2026
10	D-CMAPL/15496/2026 CMAPL/ /	JIBARDHAN SETH MP	HEMANTA KUMAR ROUT	94/2026
11	D-CMAPL/15498/2026 CMAPL/ /	ASHOK KUMAR PUROHIT MP	HEMANTA KUMAR ROUT	95/2026
12	D-JCRLA/21509/2024 JCRLA/120/2024	TUKUNA MUNDA @ TINU @ TUNA MP	ADV.	104/2026
13	D-JCRLA/21509/2024 JCRLA/120/2024	TUKUNA MUNDA @ TINU @ TUNA MP	ADV.	105/2026
14	D-LAA/14325/2026 LAA/38/2026	RUPDHAR BESAN MP	SHANTI PRAKASH MOHANTY	109/2026
15	D-LAA/7962/2026 LAA/ /	SASHIBHUSAN PADHAN @ SHASHI BHUSAN PADHAN MP	NEELPAWAN MAJHI	110/2026
16	D-LAA/15348/2026 LAA/ /	LAND ACQUISITION OFFICER, COLLECTOR MP	RUPDHAR BESAN RUPDHAR BESAN	111/2026
17	D-LAA/15348/2026 LAA/ /	LAND ACQUISITION OFFICER, COLLECTOR MP	RUPDHAR BESAN RUPDHAR BESAN	112/2026
18	D-LAA/15348/2026 LAA/ /	LAND ACQUISITION OFFICER, COLLECTOR MP	RUPDHAR BESAN RUPDHAR BESAN	113/2026
19	D-TRP(C)/15425/2026 TRP(C)/ /	SANDEEP SARKAR MP	MANAMOHAN PATTANAYAK	115/2026
20	D-TRP(C)/15345/2026 TRP(C)/ /	DEBASMITA DASH MP	DEBIDUTTA MOHAPATRA	116/2026
21	D-TRP(C)/15606/2026 TRP(C)/ /	PURNIMA DAS MP	PRASANTA KUMAR SATAPATHY	117/2026
22	D-RVWPET/8309/2025 RVWPET/65/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI MP	NEELPAWAN MAHARANA, (SR. PANEL COUNSEL)	154/2026
23	D-RVWPET/7539/2025 RVWPET/60/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI MP	NEELPAWAN MAHARANA (SR.PANEL COUNSEL)	155/2026
24	D-RVWPET/7505/2025 RVWPET/59/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI MP	NEELPAWAN MAHARANA,SR. PANEL COUNSEL	156/2026
25	D-RVWPET/7978/2025 RVWPET/90/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI MP	NEELPAWAN MAHARANA(C.G.C.)	157/2026
26	D-RVWPET/7650/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI	NEELPAWAN MAHARANA(SR. PANEL COUNSEL)	

27	RVWPET/62/2025 D-RVWPET/7584/2025 RVWPET/61/2025	MP CRPF EMPLOYEES EDUCATION SOCIETY, RAJESHWAR MAHAPATRA, (SR. PANEL COUNSEL) MP	158/2026 159/2026
28	D-MATA/37601/2024 MATA/330/2024	MIHIR PRASAD DAS MP	BYOMAKESH TRIPATHY 215/2026
29	D-MATA/92/2021 MATA/92/2021	SUCHITRA BEHERA @ BARIK MP	SUBRAT KUMAR NAYAK 3, RABINDRA NATH PRUSTY, C.R.KAR 216/2026
30	D-MATA/15543/2026 MATA/ /	SABITA MEHER MP	SURYAKANTA DWIBEDI 217/2026
31	D-MATA/15546/2026 MATA/ /	TRUPTI MISHRA MP	SUSAMA RANI SAHOO 218/2026
32	D-MATA/15706/2026 MATA/ /	PRAGYAN PARAMITA MAHAPATRA MP	RUCHI RAJGARHIA 219/2026
33	D-MATA/15706/2026 MATA/ /	PRAGYAN PARAMITA MAHAPATRA MP	RUCHI RAJGARHIA 220/2026
34	D-CONTC/2663/2026 CONTC/705/2026	BHIKARI CHARAN MOHANTY MP	M/S PRAFULLA KUMAR MOHAPATRA 234/2026
35	D-CONTC/37154/2025 CONTC/4375/2025	MITA RANI MAITY MP	M/S BHABANI SANKAR TRIPATHY (1) , A.TRIPATHY,A.SAHOO 235/2026
36	D-BLAPL/9815/2026 BLAPL/3265/2026	MAHENDRA NANDLAL MAKWANA MP	SMRUTI RANJAN ROUT 245/2026
37	D-FAO/13230/2026 FAO/ /	BENU BHOI MP	KAPILA CHARAN NAYAK 370/2026
38	D-FAO/15455/2026 FAO/ /	TILATTAMA NAYAK MP	SUVEN KUMAR PANI 371/2026
39	D-FAO/15464/2026 FAO/ /	MANALOBHA PRADHAN MP	MAHENDRA KUMAR SAHOO 372/2026
40	D-FAO/13124/2026 FAO/ /	JYOTIRANJAN PATTANAİK MP	ROHIT RANJAN RAY 373/2026
41	D-FAO/15559/2026 FAO/ /	MANAGING COMMITTEE OF SRI JAGANNATH BIDKUMAR SWAIN MP	KUNAL KUMAR SWAIN 374/2026
42	D-FAO/15563/2026 FAO/ /	MANAGING COMMITTEE OF PANCHAYATI RAJ KUNAL KUMAR SWAIN MP	KUNAL KUMAR SWAIN 375/2026
43	D-FAO/15565/2026 FAO/ /	CHAKRADHAR PRADHAN MP	KUNAL KUMAR SWAIN 376/2026
44	D-FAO/15567/2026 FAO/ /	ARUN KUMAR CHANDAN MP	KUNAL KUMAR SWAIN 377/2026
45	D-FAO/15571/2026 FAO/ /	MANAGING COMMITTEE OF MAA BHUASKANNA HIGH SCHOOL MP	KUNAL KUMAR SWAIN 378/2026
46	D-FAO/15574/2026 FAO/ /	MANAGING COMMITTEE OF BISWA BHIKARI KUMAR SWAIN MP	KUNAL KUMAR SWAIN 379/2026
47	D-FAO/15648/2026 FAO/ /	SANJUKTA KAR MP	SANGRAM JENA 380/2026
48	D-FAO/15656/2026 FAO/ /	N.V. JYOTHIKUMARI @ JYOTIKUMARI MP	SANGRAM JENA 381/2026
49	D-FAO/15660/2026 FAO/ /	KSHITISHREE BHOI MP	SANGRAM JENA 382/2026
50	D-FAO/15669/2026 FAO/ /	LIPSA GOSWAMI MP	SANGRAM JENA 383/2026
51	D-FAO/15672/2026 FAO/ /	NIKI MISHRA MP	SANGRAM JENA 384/2026
52	D-FAO/15679/2026 FAO/ /	BEENAPANI TRIPATHY MP	SANGRAM JENA 385/2026
53	D-FAO/15709/2026 FAO/ /	TARUN KUMAR SENAPATI MP	SANGRAM JENA 386/2026
54	D-CRLREV/10433/2026 CRLREV/ /	B.KESHAB PRADHAN MP	BAIBASWATA PANIGRAHI 445/2026
55	D-CRLREV/10476/2026 CRLREV/ /	ANSUMAN MISHRA MP	SATYA RANJAN MULIA 446/2026
56	D-CRLREV/10476/2026 CRLREV/ /	ANSUMAN MISHRA MP	SATYA RANJAN MULIA 447/2026
57	D-CRLREV/10442/2026 CRLREV/ /	MANJULATA JENA MP	KULDEEP MOHANTY 448/2026

58	D-CRLREV/10442/2026 CRLREV/ /	MANJULATA JENA MP	KULDEEP MOHANTY	449/2026
59	D-CRLREV/10577/2026 CRLREV/ /	PRAMILA BEHERA MP	JYOTI PATNAIK	450/2026
60	D-CRLREV/10577/2026 CRLREV/ /	PRAMILA BEHERA MP	JYOTI PATNAIK	451/2026
61	D-CRLREV/10587/2026 CRLREV/ /	YUBARAJ PANDA MP	JUGALA KISHORE PANDA	452/2026
62	D-CRLREV/10588/2026 CRLREV/ /	MANAS KUMAR BASTIA MP	SHIB SHANKAR MOHANTY	453/2026
63	D-CRLREV/10590/2026 CRLREV/ /	LIPU@ASISH@ASHIS GARANAIAK@GADNAPUR MP	AVAKLA KISHORE PANDA	454/2026
64	D-CRLREV/10590/2026 CRLREV/ /	LIPU@ASISH@ASHIS GARANAIAK@GADNAPUR MP	AVAKLA KISHORE PANDA	455/2026
65	D-CRLREV/10590/2026 CRLREV/ /	LIPU@ASISH@ASHIS GARANAIAK@GADNAPUR MP	AVAKLA KISHORE PANDA	456/2026
66	D-ABLAPL/2153/2026 ABLAPL/1044/2026	KUNA PRADHAN MP		553/2026
67	D-ABLAPL/3868/2026 ABLAPL/1703/2026	DHARMARAJ TANDI MP	BIJAY KUMAR BEHERA	554/2026
68	D-RSA/227/2019 RSA/227/2019	SRIPATI NAYAK@ACHARYA MP	M/S.	591/2026
69	D-RSA/478/2006 RSA/478/2006	KHAGESWARA MOHANTA MP	M/S	592/2026
70	D-RSA/478/2006 RSA/478/2006	KHAGESWARA MOHANTA MP	M/S	593/2026
71	D-RSA/478/2006 RSA/478/2006	KHAGESWARA MOHANTA MP	M/S	594/2026
72	D-RSA/478/2006 RSA/478/2006	KHAGESWARA MOHANTA MP	M/S	595/2026
73	D-RSA/52120/2025 RSA/16/2026	KRUSHNA CHANDRA CHOUHAN MP	TIKERAM MEHER	596/2026
74	D-RSA/52120/2025 RSA/16/2026	KRUSHNA CHANDRA CHOUHAN MP	TIKERAM MEHER	597/2026
75	D-RSA/24040/2025 RSA/331/2025	DHARANIDHAR MOHANTA MP	ANAM CHARAN PANDA	598/2026
76	D-RSA/13190/2025 RSA/191/2025	KAILASH CHANDRA GIRI MP	PRATYUSHA NAIDU	599/2026
77	D-RSA/55552/2025 RSA/ /	BENUDHAR MAHAPATRA MP	HRUDANANDA MOHAPATRA	600/2026
78	D-RSA/128/2023 RSA/128/2023	SARAT KUMAR DAS MP	AMIT PRASAD BOSE	601/2026
79	D-RSA/128/2023 RSA/128/2023	SARAT KUMAR DAS MP	AMIT PRASAD BOSE	602/2026
80	D-RSA/128/2023 RSA/128/2023	SARAT KUMAR DAS MP	AMIT PRASAD BOSE	603/2026
81	D-RSA/16554/2024 RSA/155/2024	BUDHAN SAHOO MP	M/S	604/2026
82	D-RSA/15588/2026 RSA/ /	BENUDHER PRADHAN MP	TUSAR KUMAR MISHRA	605/2026
83	D-RSA/334/2017 RSA/334/2017	DIOCESE OF SAMBALPUR MP	SOUMYA MISHRA	606/2026
84	D-RSA/15616/2026 RSA/ /	MAYUR KUMAR PATEL MP	AMIT PRASAD BOSE	607/2026
85	D-RSA/15616/2026 RSA/ /	MAYUR KUMAR PATEL MP	AMIT PRASAD BOSE	608/2026
86	D-RSA/15637/2026 RSA/ /	KUMAR DEHURI MP	AMIT PRASAD BOSE	609/2026
87	D-CMP/15484/2026 CMP/ /	BASANTI BEHERA MP	DWARIKA PRASAD MOHANTY	682/2026
88	D-CMP/15525/2026 CMP/ /	SANTOSH SHROFF MP	DWARIKA PRASAD MOHANTY	683/2026
89	D-CMP/15534/2026	SHANKARSHANA PUJAHARI@PUJARI	ABHILASH MISHRA	

	CMP/ /	MP		684/2026
90	D-CMP/15582/2026	GANESWAR PRADHAN	SIDHARTHA MISHRA	
	CMP/ /	MP		685/2026
91	D-CMP/15586/2026	NARAYAN JENA	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		686/2026
92	D-CMP/15602/2026	KRUSHNA CHANDRA BEHERA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		687/2026
93	D-CMP/15611/2026	MOHAMMAD AZAD @ MD. AZAD	KOUSIK ANANDA GURU	
	CMP/ /	MP		688/2026
94	D-CMP/15351/2026	CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LTD.		
	CMP/ /	MP		689/2026
95	D-MACA/5695/2026	SAROJ KUMAAR BEHERA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		876/2026
96	D-MACA/51232/2025	NILAKANTHA NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		877/2026
97	D-MACA/782/2023	B. BHANU	PRASANTA KUMAR MAHALI, B. MAHALI, S. R. DASH, Z. NAIK	
	MACA/782/2023	MP		878/2026
98	D-MACA/12714/2026	D.M., ORIENTAL INSURANCE CO. LTD., BBSR	SRINATH ROY	
	MACA/ /	MP		879/2026
99	D-MACA/15500/2026	IFFCO-TOKIO GENRAL INSURANCE COMPANY LTD.	AMIT LI KHAN	
	MACA/ /	MP		880/2026
100	D-MACA/1078/2023	BISHNUPRIYA JENA	AMIYA KUMAR MOHANTY	
	MACA/1078/2023	MP		881/2026
101	D-CRLMC/10454/2026	AJAY AGARWAL	DEVASHIS PANDA	
	CRLMC/1142/2026	MP		939/2026
102	D-CRLMC/10454/2026	AJAY AGARWAL	DEVASHIS PANDA	
	CRLMC/1142/2026	MP		940/2026
103	D-CRLMC/10431/2026	SASHIKANTA MAHANTY @ MOHANTY	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		941/2026
104	D-CRLMC/13742/2024	SATYAJIT PATTNAIK	AMITAV TRIPATHY, SAPATH MOHANTY	
	CRLMC/1839/2024	MP		942/2026
105	D-CRLMC/7704/2026	AJU SENDRIA	BIJAYA KUMAR RAGADA	
	CRLMC/959/2026	MP		943/2026
106	D-CRLMC/10484/2026	RAJU KUMAR SINGH	SUBHAM AGRAWAL	
	CRLMC/ /	MP		944/2026
107	D-CRLMC/10492/2026	BABULA @ KRUSHNA CHANDRA BEHERA	AASHOK KUMAR SAHOO	
	CRLMC/ /	MP		945/2026
108	D-CRLMC/10533/2026	TRUPTIRANI MAHAPATRA	BHARAT JALLI	
	CRLMC/ /	MP		946/2026
109	D-CRLMC/38637/2024	JAGADISH CHANDRA JENA	BIGYAN KUMAR SHARMA	
	CRLMC/4912/2024	MP		947/2026
110	D-CRLMC/38637/2024	JAGADISH CHANDRA JENA	BIGYAN KUMAR SHARMA	
	CRLMC/4912/2024	MP		948/2026
111	D-CRLMC/10545/2026	MANORAMA SAW @ SAWN	SURYASNATA MOHAPATRA	
	CRLMC/ /	MP		949/2026
112	D-CRLMC/10556/2026	GOPINATH PATI	AJAY KUMAR NANDY	
	CRLMC/ /	MP		950/2026
113	D-CRLMC/3156/2022	SUVANKAR NAYAK	RATIKANTA MOHAPATRA	
	CRLMC/3156/2022	MP		951/2026
114	D-CRLMC/10560/2026	SURYAKANTA OJHA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		952/2026
115	D-CRLMC/10575/2026	KARAM CHAND SAHU @ BAPUJI	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		953/2026
116	D-CRLMC/22975/2025	NAMITA NAYAK @ NAMITA KUMARI ROU	TRILIP KUMAR PATTANAYAK	
	CRLMC/2908/2025	MP		954/2026
117	D-CRLMC/10603/2026	CHANDAN NAYAK @ NANDU	BHARAT BHUSAN ROU	
	CRLMC/ /	MP		955/2026
118	D-CRLA/7764/2026	RAKY@MUNA DEHURY	DEBASNAN DAS	
	CRLA/339/2026	MP		971/2026
119	D-CRLA/10443/2026	BAJEKHAN SETHI	DIPTIREKHA NANDA	
	CRLA/ /	MP		972/2026
120	D-CRLA/10443/2026	BAJEKHAN SETHI	DIPTIREKHA NANDA	
	CRLA/ /	MP		973/2026

121	D-CRLA/10443/2026 CRLA/ /	BAJEKHAN SETHI MP	DIPTIREKHA NANDA	974/2026
122	D-CRLA/10505/2026 CRLA/ /	SANTOSH BEHERA MP	AMITAV TRIPATHY	975/2026
123	D-CRLA/10505/2026 CRLA/ /	SANTOSH BEHERA MP	AMITAV TRIPATHY	976/2026
124	D-CRLA/9366/2026 CRLA/ /	BANKA NAYAK MP	AMLAN SHAKTI PAUL	977/2026
125	D-CRLA/10595/2026 CRLA/ /	INFORMANT FATHER OF THE VICTIM MP	SUBHRANSU BHUSAN MOHANTY	978/2026
126	D-CRLA/10601/2026 CRLA/ /	PRAKASH SETHY @ PAPPU MP	JITENDRA SAMANTARAY	979/2026
127	D-CRLA/10601/2026 CRLA/ /	PRAKASH SETHY @ PAPPU MP	JITENDRA SAMANTARAY	980/2026
128	D-CRLA/10602/2026 CRLA/ /	NIRA@NIRANJAN GAGRAI MP	ABHAS MOHANTY	981/2026
129	D-CRLA/10602/2026 CRLA/ /	NIRA@NIRANJAN GAGRAI MP	ABHAS MOHANTY	982/2026
130	D-WA/15085/2026 WA/ /	MINAKSHI SAHOO MP	SRINIVAS MOHANTY	1388/2026
131	D-WA/15316/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1389/2026
132	D-WA/15316/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1390/2026
133	D-WA/15317/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1391/2026
134	D-WA/15317/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1392/2026
135	D-WA/15318/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1393/2026
136	D-WA/15318/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1394/2026
137	D-WA/15319/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1395/2026
138	D-WA/15319/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1396/2026
139	D-WA/15320/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1397/2026
140	D-WA/15320/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1398/2026
141	D-WA/15326/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1399/2026
142	D-WA/15326/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1400/2026
143	D-WA/419/2019 WA/419/2019	SUNIL KUMAR MANDAL MP	MANOJ KUMAR MOHANTY	1401/2026
144	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1402/2026
145	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1403/2026
146	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1404/2026
147	D-WA/15497/2026 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	PRAKTIDHAR DAS, (SR.ADV.)	1405/2026
148	D-WA/15497/2026 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	PRAKTIDHAR DAS, (SR.ADV.)	1406/2026
149	D-WA/15539/2026 WA/ /	RAJESH JENA @ RAJESH KUMAR JENA MP	GYANESWAR SATPATHY	1407/2026
150	D-WA/15539/2026 WA/ /	RAJESH JENA @ RAJESH KUMAR JENA MP	GYANESWAR SATPATHY	1408/2026
151	D-WA/310/2019 WA/310/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN MP	PRAMOD KUMAR ROUSTRAY,M/S.PRAFULLA KU. RATH,A.BEHERA,S.	1409/2026
152	D-WA/310/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN	PRAMOD KUMAR ROUSTRAY,M/S.PRAFULLA KU. RATH,A.BEHERA,S.	

	WA/310/2019	MP		1410/2026
153	D-WA/310/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN	PRAMOD KUMAR ROUSTRAY,M/S.PRAFULLA KU. RATH,A.BEHERA,S.	
	WA/310/2019	MP		1411/2026
154	D-WA/311/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN	PRAMOD KUMAR ROUSTRAY	
	WA/311/2019	MP		1412/2026
155	D-WA/311/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN	PRAMOD KUMAR ROUSTRAY	
	WA/311/2019	MP		1413/2026
156	D-WA/20/2016	EXE.ENGNR.ELECTRICAL	M/S.PRADIPT A KU.MOHANTY	
	WA/20/2016	MP		1414/2026
157	D-WP(C)/15153/2026	SURESH KUMAR RAUT	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		6656/2026
158	D-WP(C)/15417/2026	M/S S. S. URMILA TRADERS, CHUDAMANITATHAGATA SAHOO		
	WP(C)/10632/2026	MP		6657/2026
159	D-WP(C)/15421/2026	UMAKANTA MEHER	KISHORE KUMAR MISHRA	
	WP(C)/10646/2026	MP		6658/2026
160	D-WP(C)/45485/2025	GADADHAR MALLICK		
	WP(C)/31579/2025	MP		6659/2026
161	D-WP(C)/12561/2026	MINAKSHI SAHOO	SRINIVAS MOHANTY	
	WP(C)/9299/2026	MP		6660/2026
162	D-WP(C)/24046/2022	UNION OF INDIA	AJAY KUMAR ROY, SPC	
	WP(C)/24046/2022	MP		6661/2026
163	D-WP(C)/15432/2026	RAMESH CHANDRA SAHOO	SWAPNIL ROY	
	WP(C)/10675/2026	MP		6662/2026
164	D-WP(C)/30945/2021	SAMIR KUMAR PATTNAIK	PAMI RATH	
	WP(C)/30945/2021	MP		6663/2026
165	D-WP(C)/28898/2021	M/S ORISSA SPONGE IRON AND STEEL LTD.		
	WP(C)/28898/2021	MP		6664/2026
166	D-WP(C)/15437/2026	SUBHASH SAO	LAXMI SHARMA	
	WP(C)/ /	MP		6665/2026
167	D-WP(C)/42165/2023	SAYED RAJAB ALLI	KAUSHAL HUSSAIN	
	WP(C)/42165/2023	MP		6666/2026
168	D-WP(C)/15443/2026	BHAGYALAXMI SAHOO	JNYANANANDA PANDA	
	WP(C)/10689/2026	MP		6667/2026
169	D-WP(C)/10262/2026	AKHTAR ALI		
	WP(C)/8852/2026	MP		6668/2026
170	D-WP(C)/53577/2025	PRIYABRATA SAMAL		
	WP(C)/37259/2025	MP		6669/2026
171	D-WP(C)/29237/2020	SMARANIKA ROUT		
	WP(C)/29237/2020	MP		6670/2026
172	D-WP(C)/15445/2026	TULASI DEHURY	SUSANTA KUMAR BARAL	
	WP(C)/10699/2026	MP		6671/2026
173	D-WP(C)/15445/2026	TULASI DEHURY	SUSANTA KUMAR BARAL	
	WP(C)/10699/2026	MP		6672/2026
174	D-WP(C)/53773/2025	M/S BMS PROJECT, CHHATISGARH	SIDHANT DWIBEDI	
	WP(C)/37068/2025	MP		6673/2026
175	D-WP(C)/15286/2026	BATAKRUSHNA ROUT	PBABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		6674/2026
176	D-WP(C)/15290/2026	SHREE SHREE RADHA BALLAV DEV BIJE	AKHIL KUMAR KUMAR	
	WP(C)/ /	MP		6675/2026
177	D-WP(C)/15458/2026	SUBHADRA BEHERA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		6676/2026
178	D-WP(C)/25940/2022	SATYABRATA TRIPATHY	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/25940/2022	MP		6677/2026
179	D-WP(C)/4560/2026	M/S SHIVAM DISTRIBUTORS, CUTTACK	ATUL TRIPATHY	
	WP(C)/4009/2026	MP		6678/2026
180	D-WP(C)/14786/2026	BABULA PRADHAN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		6679/2026
181	D-WP(C)/15467/2026	RASHMITA MALLICK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		6680/2026
182	D-WP(C)/41298/2025	JYOTI RANJAN JENA	UMA CHARAN MISHRA	
	WP(C)/28795/2025	MP		6681/2026
183	D-WP(C)/15468/2026	SNEHALATA RANA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		6682/2026

184	D-WP(C)/15294/2026 WP(C)/ /	PRAKASH CHANDRA BARAL MP	GIRIJA SANKAR NAYAK	6683/2026
185	D-WP(C)/10921/2026 WP(C)/8373/2026	SUVENDU DAS MP	AMIT PRASAD BOSE	6684/2026
186	D-WP(C)/15471/2026 WP(C)/ /	AJIT KUMAR PATI MP	BHABANI PRASAD MOHANTY	6685/2026
187	D-WP(C)/28098/2025 WP(C)/20029/2025	PRAMILA PANIGRAHI MP	NIRANJAN PANDA (1)	6686/2026
188	D-WP(C)/15479/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6687/2026
189	D-WP(C)/15482/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6688/2026
190	D-WP(C)/17248/2014 WP(C)/17248/2014	DEBENDRA BISWAL MP		6689/2026
191	D-WP(C)/15486/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6690/2026
192	D-WP(C)/1261/2026 WP(C)/1342/2026	MAHENDRA SAHOO MP	MANORANJAN MISHRA	6691/2026
193	D-WP(C)/15490/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6692/2026
194	D-WP(C)/15492/2026 WP(C)/ /	UMAKANTA SETHI MP	RABI NARAYAN PANDA	6693/2026
195	D-WP(C)/21543/2025 WP(C)/15118/2025	SUKANTA MOHANTY MP	PADMALAYA MOHAPATRA	6694/2026
196	D-WP(C)/15494/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6695/2026
197	D-WP(C)/15501/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6696/2026
198	D-WP(C)/15478/2026 WP(C)/ /	DR. BABASAHEB BHIMRAO AMBEDKAR MP	SUKANTA MOHANTY SHUKANTA COOPERATIVE LIMITED	6697/2026
199	D-WP(C)/15502/2026 WP(C)/ /	KJS AHLUWALIA, KEONJHAR MP	PRIYA RANJAN SINGH	6698/2026
200	D-WP(C)/13854/2026 WP(C)/10145/2026	SARASWATI SAHU MP		6699/2026
201	D-WP(C)/1817/2026 WP(C)/1743/2026	SHREE BALAJI ENGICONS PVT.LTD, JHARSUGUDA MP	SUVENDU KUMAR SETHI	6700/2026
202	D-WP(C)/15537/2026 WP(C)/ /	GANESH CHANDRA PANDAB MP	AMIYA KUMAR MOHANTY	6701/2026
203	D-WP(C)/15540/2026 WP(C)/ /	HIMABANTA BIDIKA MP	KUNAL KUMAR SWAIN	6702/2026
204	D-WP(C)/15541/2026 WP(C)/ /	JAWAHARLAL SUBUDHI MP	SHREEKANTA PRASAD SAHOO (1)	6703/2026
205	D-WP(C)/15547/2026 WP(C)/ /	PABITRA KUMAR SWAIN MP	SHREEKANTA PRASAD SAHOO (1)	6704/2026
206	D-WP(C)/15548/2026 WP(C)/ /	NILAKANTHA PRADHAN MP	PRONOY MOHANTY	6705/2026
207	D-WP(C)/15377/2026 WP(C)/ /	TARUN SHIVHARE MP	ARUN KUMAR PATRA	6706/2026
208	D-WP(C)/23459/2015 WP(C)/23459/2015	DUSMANTA KU.SAHOO MP		6707/2026
209	D-WP(C)/13088/2026 WP(C)/10165/2026	GYANENDRA SAMANTARAY MP	ROHIT RANJAN RAY	6708/2026
210	D-WP(C)/15551/2026 WP(C)/ /	ANIRUDHA NATH MP	SHAMBHU CHARAN NATH SHARMA	6709/2026
211	D-WP(C)/5515/2025 WP(C)/5147/2025	BIMALA PARIDA MP	SUBHRANSU BHUSAN MOHANTY	6710/2026
212	D-WP(C)/15556/2026 WP(C)/ /	PRAMOD KUMAR PRADHAN MP	ATMAJIT MANMITH DAS	6711/2026
213	D-WP(C)/33233/2025 WP(C)/23161/2025	MANAS JENA MP	ANUPAM RATH	6712/2026
214	D-WP(C)/15557/2026 WP(C)/ /	NIMAI CHARAN MOHANTY MP	BISWABIHARI MOHANTY	6713/2026
215	D-WP(C)/15562/2026	TUKURAM PANIGRAHI	PARSURAM DAS	

	WP(C)/ /	MP		6714/2026
216	D-WP(C)/15531/2026	SHYAM SUNDER MOHAPATRA SHARMA	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		6715/2026
217	D-WP(C)/15569/2026	DR.AMRUTAMAYEE JENA	DR.BINODA KUMAR MISHRA	
	WP(C)/ /	MP		6716/2026
218	D-WP(C)/15579/2026	SANTOSH KUMAR KUNDA	LALATENDU SAMAL	
	WP(C)/ /	MP		6717/2026
219	D-WP(C)/15587/2026	UMAKANTA MOHAPATRA	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		6718/2026
220	D-WP(C)/45275/2025	KHETRABASI BISWAL	SWETALANA DAS	
	WP(C)/32615/2025	MP		6719/2026
221	D-WP(C)/15598/2026	MANOJ PRASAD	SAIBRATA RATH	
	WP(C)/ /	MP		6720/2026
222	D-WP(C)/6876/2024	SUSHREETA BARICK	LAXMIKANTA MOHANTY	
	WP(C)/3769/2024	MP		6721/2026
223	D-WP(C)/15462/2026	SUSIL KUMAR RAY	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		6722/2026
224	D-WP(C)/15601/2026	M/S AZAD ROADLINES, PUNJAB	AMIT PATTNAIK	
	WP(C)/ /	MP		6723/2026
225	D-WP(C)/15604/2026	DHADESWAR SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		6724/2026
226	D-WP(C)/15612/2026	DEEPAK KUMAR MOHAPATRA	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		6725/2026
227	D-WP(C)/15614/2026	SANJAY PATTNAIK	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		6726/2026
228	D-WP(C)/15617/2026	PRASANTA KUMAR SETHY	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		6727/2026
229	D-WP(C)/15622/2026	TAPAS RANJAN CHOUHAN	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		6728/2026
230	D-WP(C)/19806/2025	PHAKIR MOHAN NAIK	JAYDEEP PAL	
	WP(C)/13562/2025	MP		6729/2026
231	D-WP(C)/15634/2026	MITU MEHER	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		6730/2026
232	D-WP(C)/15628/2026	BRAJENDRA PATTANAYAK	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		6731/2026
233	D-WP(C)/15643/2026	RAJESWARI RAO	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		6732/2026
234	D-WP(C)/15652/2026	BHAGABATA BEHERA	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		6733/2026
235	D-WP(C)/15687/2026	SAMBIT PATTNAIK	AMIT PATTNAIK	
	WP(C)/ /	MP		6734/2026
236	D-WP(C)/15698/2026	AKANSHYA SAHOO	AMIT PATTNAIK	
	WP(C)/ /	MP		6735/2026
237	D-WP(C)/15703/2026	LATIKA SAHOO	AMIT PATTNAIK	
	WP(C)/ /	MP		6736/2026
238	D-WP(C)/15705/2026	M/S.MADHAB ENGINEERING WORKS, MANURBIAN	MURBANILENKA	
	WP(C)/ /	MP		6737/2026
239	D-WP(C)/15516/2026	M/S TOPHAN MAHARANA	GOURAV KUMAR ROY CHOUDHURY	
	WP(C)/ /	MP		6738/2026
240	D-WP(C)/15710/2026	RAJEEB ROUT	AMIT PATTNAIK	
	WP(C)/ /	MP		6739/2026
241	D-WP(C)/15712/2026	CHITTARANJAN BISOI	ARNAV BEHERA	
	WP(C)/ /	MP		6740/2026
242	D-WP(C)/15713/2026	SATYASMITA PARIDA	JAYDEEP PAL	
	WP(C)/ /	MP		6741/2026
243	D-WP(C)/15714/2026	M/S.BIJAYALAXMI AND PALLAVI PEST CONTROL SERVICES	SUNNOMISHELFELTING AND ALLIED SERVICES, BHUBANESWAR	
	WP(C)/ /	MP		6742/2026
244	D-WP(C)/15517/2026	M/S DILLIP KUMAR BARIK	GOURAV KUMAR ROY CHOUDHURY	
	WP(C)/ /	MP		6743/2026
245	D-WP(C)/15715/2026	PRASANTA SAHOO	AMIT PATTNAIK	
	WP(C)/ /	MP		6744/2026